

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS COMM-2431/19	09.10.2019	01.07.2022	996	No	1	4
			CS COMM-2438/19	09.10.2019	04.07.2022	999	No	3	6
			CS COMM-1599/19	26.08.2019	05.07.2022	1044	Yes	1	4
			CS COMM-451/21	23.12.2020	05.07.2022	559	No	1	13
			CS COMM-3536/21	23.09.2021	06.07.2022	286	No	1	2
			CS COMM-712/22	26.02.2022	18.07.2022	142	No	0	0
			CS COMM-86/2020	13.01.2020	19.07.2022	918	Yes	3	12
			CS COMM-477/19	09.04.2019	21.07.2022	1199	No	2	3
			CS COMM-1136/20	14.08.2020	23.07.2022	708	No	2	11
			CS COMM-972/20	20.08.2018	25.07.2022	1435	Yes	3	5
			OMP (COMM)-54/2021	13.08.2021	25.07.2022	346	No	1	19
			CS COMM-749/21	03.03.2021	27.07.2022	511	No	0	15

			CS COMM-1771/20	04.12.2020	29.07.2022	602	No	1	15
			OMP (COMM)-4/2020	06.01.2020	30.07.2022	936	No	2	2
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/13/2019	01/04/19	07/01/22	1274	NO	1	56
			CS (COMM)/15/2019	01/04/19	07/05/22	1278	NO	1	39
			CS (COMM)/1223/2020	08/27/20	07/11/22	683	NO	1	90
			CS (COMM)/939/2019	06/06/19	07/14/22	1134	NO	1	99
			CS (COMM)/77/2018	10/22/18	07/18/22	1365	NO	1	91
			CS DJ/1819/2018	05/30/18	07/19/22	1511	NO	1	1
			CS (COMM)/81/2018	10/22/18	07/20/22	1367	NO	1	92
			CS (COMM)/1376/2020	09/29/20	07/21/22	660	NO	1	100

			CS (COMM)/1727/2020	11/21/20	07/23/22	609	NO	2	1
			CS (COMM)/399/2019	10/06/18	07/26/22	1389	NO	2	5
			CS (COMM)/439/2019	04/08/19	07/27/22	1206	NO	1	2
			CS (COMM)/281/2018 ICICI Bank Vs MOUVIN KHAN	11/3/18	7/30/22	1365	NO	2	1
3	SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 03	Central	CS(COMM) 5017/2021	26.11.2021	06.07.2022	222 DAYS	NO	NO ADJOURNMENT	1 DAY
			CS(COMM) 1978/2019	16.09.2019	11.07.2022	1029 DAYS	NO	NO ADJOURNMENT	5 DAYS
			CS(COMM) 653/2019	02.05.2019	11.07.2022	1166 DAYS	NO	NO ADJOURNMENT	5 DAYS

CS(COMM) 1730/2019	31.08.2019	12.07.2022	1046 DAYS	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 1731/2022	31.08.2019	12.07.2022	1046 DAYS	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 511/2019	12.04.2019	15.07.2022	1190 DAYS	YES	1 ADJOURN MENT	43 DAYS
CS(COMM) 1649/2019	30.08.2019	15.07.2022	1050 DAYS	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 1487/2021	16.04.2021	15.07.2022	1186 DAYS	NO	NO ADJOURN MENT	SAME DAY

CS(COMM) 2283/2019	26.09.2019	16.07.2022	1024 DAYS	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 1298/2020	10.10.2018	16.07.2022	1375 DAYS	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 1577/2019	21.08.2019	20.07.2022	1064 DAYS	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 2539/2019	21.10.2019	20.07.2022	1003 DAYS	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 479/2018	27.11.2018	21.07.2022	1332 DAYS	NO	NO ADJOURN MENT	3 DAYS

			CS(COMM) 1516/2019	08.08.2019	21.07.2022	1078 DAYS	NO	NO ADJOURN MENT	2 DAYS
			CS(COMM) 2741/2021	05.08.2021	21.07.2022	350 DAYS	NO	NO ADJOURN MENT	1 DAY
			CS(COMM) 2559/2019	23.10.2019	22.07.2022	1003 DAYS	NO	NO ADJOURN MENT	1 DAY
			CS(COMM) 1483/2021	16.04.2021	22.07.2022	462 DAYS	NO	NO ADJOURN MENT	1 DAY
			CS(COMM) 850/2019	29.05.2019	23.07.2022	1151 DAYS	NO	NO ADJOURN MENT	SAME DAY
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)- 04	Central	CS (COMM) 1270/21	05.4.2021	01.07.2022	452 DAYS	YES	NIL	NIL

			CS (COMM) 3358/2021	16.09.2021	06.07.2022	293 DAYS	YES	NIL	ONE DAY
			CS (COMM) 856/2022	10.03.2021	26.07.2022	138 DAYS	YES	NIL	FIVE DAYS
			CS (COMM) 898/22	15.03.2022	26.07.2022	133 DAYS	YES	NIL	FIVE DAYS
			CS (COMM) 4807/2021	17.11.2021	14.07.2022	239 DAYS	YES	NIL	TWO DAYS
			OMP (COMM) 41/2022	25.03.2022	19.07.2022	116 DAYS	NO PETITION U/S 34 ARBITRATI ON ACT	NIL	FIVE DAYS
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	Nil						
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	Nil						
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)- 01	West	Nil						
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	M/s Shreeji Enterprises Vs SUPER PLASTRONICS PVT LTD	08.06.2016	18.07.2022	2222	NO	NO	SAME DAY OF THE FINAL HEARING
			SH T SURESH AND ANR Vs BRICTO (A UNIT OF SINON SERVICES PVT LTD) AND ORS	05-03-2020	30-07-2022	866	NO	NO	SAME DAY OF THE FINAL HEARING

			M/S AGGARWAL FOOTWEAR Vs M/S CITY SHOE EMPORIUM	23-10-2021	20-07-2022	267	NO	NO	SAME DAY OF THE FINAL HEARING
9	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	New Delhi	Nil						
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	CS (COMM) 484 / 2021	08.11.2021	08.07.2022	243	-	1	41
			CS (COMM) 178 / 2021	13.04.2021	08.07.2022	452	-	3	41
			CS (COMM) 22 / 2021	13.01.2021	30.07.2022	564	-	1	23
			CS (COMM.) 413 / 2020	30.09.2020	29.07.2022	668	-	1	16
			CS (COMM.) 135 / 2021	24.03.2021	29.07.2022	493	-	1	16
11	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	Nil						
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil						
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil						
14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	South-East	CS (COMM)/395/2019	28-09-2019	13-07-2022	745	--	--	--

			CS (COMM)/394/2019	28-09-2019	13-07-2022	745	--	--	--
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)- 02	South-East	EX/465/2021	20-11-2021	02-07-2022	234	NO	4	N/A
			OMP (1) (COMM.)/221/2020	06-11-2020	05-07-2022	606	NO	4	N/A
			EX/133/2021	19-02-2021	06-07-2022	502	NO	4	N/A
			CS (COMM)/67/2020	28-01-2020	12-07-2022	896	NO	4	N/A
			OMP (COMM.)/33/2018	11-12-2018	28-07-2022	1325	NO	4	N/A
			CS DJ/28/2019	10-01-2019	28-07-2022	1295	NO	4	N/A
			CS (COMM)/245/2020	26-09-2020	28-07-2022	670	NO	3	N/A
			OMP (1) (COMM.)/349/2021	29-11-2021	28-07-2022	241	NO	3	N/A
			OMP (1) (COMM.)/351/2021	14-12-2021	28-07-2022	226	NO	4	N/A
			OMP (1) (COMM.)/362/2021	15-12-2021	28-07-2022	225	NO	4	N/A
			OMP (1) (COMM.)/363/2021	15-12-2021	28-07-2022	225	NO	4	N/A

			OMP (COMM.)/364/2021	(1)15-12-2021	28-07-2022	225	NO	4	N/A	
			OMP (COMM.)/365/2021	(1)15-12-2021	28-07-2022	225	NO	3	N/A	
			OMP (COMM.)/373/2021	(1)17-12-2021	28-07-2022	223	NO	3	N/A	
			CS (COMM)/318/2022	31-03-2022	28-07-2022	119	NO	3	N/A	
			OMP (COMM)/60/2019	03.06.2019	29.07.2022	787	NO	4	N/A	
			OMP (COMM)/40/2021	25.10.2021	29.07.2022	277	NO	4	N/A	
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	CS(COMM)NO. 62/2020	SEASTAR GLOBAL LOGISTICS PVT. LTD. VS. M/S RS PAPER	20-07-2022	907	YES	-	12	
			CS(COMM)NO. 88/2021	M/S SHIVAM MINERAL SUPPLIERS VS. M/S SHAPPOORJI PALLONJI & CO. LT D.	14-07-2022	462	YES		12	
			CS(COMM)NO. 89/2021	M/S RS PAPER VS SEASTAR GLOBAL LOGISTICS PVT. LTD.	20-07-2022	466	YES		12	
			CS(COMM)NO. 184/2020	MANTARAM SERVICE PVT.LTD. V S. SARA INTERNATIO NAL	27-07-2022	650	YES		11	
17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-4/2022		05.01.2022	05.07.2022	181	NO	N/A	SAME DAY
			CS(COMM)-52/2021		13.09.2021	11.07.2022	301	YES	N/A	9 DAYS

			CS(COMM)-58/2020	05.11.2020	19.07.2022	621	YES	N/A	2 DAYS
			CS(COMM)-128/2019	28.11.2019	23.07.2022	968	NO	N/A	SAME DAY
			CS(COMM)-09/2020	24.01.2020	23.07.2022	911	NO	N/A	SAME DAY
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	Nil						
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	Nil						
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil						
21	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	Nil						
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP COMM. 46/2019	03.10.2018	08.07.2022	1374	NO	3	NIL
			OMP COMM. 24/2019	01.07.2019	06.07.2022	1101	NO	2	NIL
			CS COMM. 184/2021	27.08.2021	19.07.2022	345	NO	NIL	NIL
			OMP COMM. 19/2020	08.12.2020	18.07.2022	588	NO	NIL	NIL
			OMP COMM. 108/2019	25.11.2019	21.07.2022	979	NO	1	NIL